

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/221/2016
NAME OF THE PETITIONER(S) : S. John Rose
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. SATHIYA MOORTHY
T. Poornam

For Petitioner
For 1st Respondent

For 2nd Respondent
For 3rd Respondent

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for the Applicant is directed to send a private notice to R3 and file proof of the same. Put up on **12.02.2018** at **10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk